

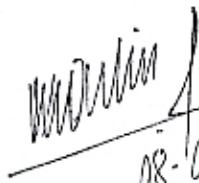
HIGH COURT OF SIKKIM
GANGTOK

No.: 5691/HCS

Dated : 9/03/2021

NOTICE

It is hereby informed to all concerned that MAC Appeal No. 10 of 2018 (*The Branch Manager, Shriram General Insurance Co. Ltd. v. Dilu Rai and Ors.*) has been referred to the Division Bench and is listed for hearing on 03.05.2021.


08-03-2021
Registrar General